

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 123
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

.... Applicant/petitioner

v.

M.M. Metacraft Pvt. Ltd.

.... Respondent

Order under Section 241-242

Order delivered on 11.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

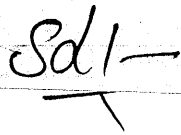
For the Respondent

Mr. Alishan Nazvee, Mr. Dhruv Manchanda,
Mr. Saurabh Chaturvedi & Mr. Mohd. Kamran, Advs.

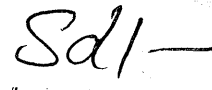
ORDER

Matter being part heard place it before the Principal Bench on

21.08.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

11.06.2019
Ritu Sharma